

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3055  
ANSWERED ON:24.04.2012  
STUDY CENTRES IN JAILS  
Semmalai Shri S.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the National Institute of Open Schooling has started study centres in all major jails of the country;
- (b) if so, the details thereof and the number of jails where such study centres have been started;
- (c) whether vocational training may also form part of the study curriculum for the prisoners; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) & (b): "Prison" is a State subject as per entry 4 of List II of the Seventh Schedule to the Constitution of India. Therefore, the administration and management of prisons is primarily the responsibility of the State Governments. Data is not maintained centrally in this regard. However, in Delhi jails, National Institute of Open Schooling Study Centre was established in the year 1994 in Central Jail No. 3, Tihar, New Delhi.

(c) to (d): As per data compiled by National Crime Records Bureau (NCRB) at the end of year 2010, 36995 prison inmates were trained under different vocational trainings during 2010.